1 y Re. Rabi Crop in Bihar NOVEMBER 30, 1972 Re. Rabi Crop in Bihar 208

भी घडल बिहारी व अवयेषी : मनी यह <sup>1</sup> भी पता नही लगा है कि सैन्टर को टीम जाने में इतती देर क्यों ठो रही है ?

**श्वच्यत्र मंड्रोदय** वाजरेंथी घगर कोई ऐसा करे तो मेरी समझ मे ग्राता है, कम कीं कम माप ऐसा न करें )

SHRI VASANT SATHE: May 1 seek one clarification through one question?

MR. SPEAKER: No, let him please sit down.

12.31 hrs.

RE RABI CROP IN BIHAR

श्वी तानेहबर प्रसाव बादब (कटिहार) ग्रध्यक्ष महोदय. मैं ग्राग का ध्यान ग्रा<sub>ट</sub>ब्ट करते हुए खाद्य तथा कृषि मंत्री महोदय मे निवेदन करना चाडता हं कि बिडार मे किसानो की स्थिति बदनर हो रहे है। यह रबी की बवाई का प्रधान समय है, गत साल भाकर बाढ़ के कारण ग्रीर इन बार उत्पन्न सुखाड के कारण किसाना की रीड को हड़ी टन गई है। बिहार रारकार ने घोषगाकी यी कि जिन खोतो मे वर्षा के कारण धान की बुवाई नही हो सकेगी, उस में रबी की खेरी की जाय, लेकिन मझे दूब के साथ कहना पडता है कि झभी तक .... (ध्यवज्ञान) ... न त्री त पहुंचाया जा रहा हे ग्रीर न खाद पहुंचा है। गिस का नतीजा यह हो रहा है कि वैग्रर-हाउम झौर एक०सी० ब्राइ० के गोड उन से खानेवाला गेहं बीज के रूा में दिया जा रहा है मौर वह भी छोटे किसानों को महिया नही हो रहा है।

मैं चाहता हूं कि रबी का मधिक उत्पादन हो, इस के लिये केन्द्रीय सरकार विश्वेय झ्यान दे कर विहार के किसानों के सिये बीज की शीछ व्यवस्था करें। 12.32 hrs.

## PAPERS LAID ON THE TABLE

## Finance Accounts of Central Government for 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Finance Accounts (Hindi version) of the Central Government for the year 1968.69. [Placed in Library. See No. LT-3870-A/72].

**RE: CASHEW WORKERS IN KERALA** 

SHRI VAYALAR RAVI (Chirayinkil): I have already written to you a letter ...

MR. SPEAKER: He writes to me so many letters But he cannot raise it today I shall see to it tomorrow.

SHRI VAYALAR RAVI: We Kerala people are very much worried....

SHRI R. BALAKRISHNA PILLAI (Mavelikara): About 1½ lakhs of workers in the cashew factories of Kerala are affected. ...

MR. SPEAKER: I have allowed only Shri G. P Yadav today. I shall see to this later.

## 12.34 hrs.

## RE: LAYING OF PAPERS ON THE TABLE OF THE HOUSE

SHRI JYOTIRMOY BOSU (Diamond Harbour): On the 27th instant, when I was holding myself in readiness to lay an authenticated document on the Table of the House, Mr. Deputy-Speaker repeatedly stated that the Speaker had not seen the notice, and therefore, the Deputy-Speaker was not in possession, or rather, he was in possession of only two papers, as far as my notices under rule 377 were concernde. This is not correct. Mr. Deputy-Speaker was wrongly briefed and in actual fact, three sheets of paper concerning two notices under rule 377 were in possession of Lok Sabha which I had given to them